

Filing No. BA/8536/2020

Sanjay Bhowmick Vs The State of Jharkhand

Advocate's Name- Mr. Faiz ur Rahman

Defects:-

8. Para-2 statement may be given properly.
9. (i) Name of the petitioner at index may be verified from impugned order.
(ii) P.O. & P.S. of the petitioner at page no. 1 may be verified from vak.
(iii) Alleged section at para-1 may be verified impugned order.
(iv) Page no. 10 & 13 are handwritten. True typed copy of the same may be given.
(v) Content of typed copy of page no. 9 may be verified from its respective original.